

ITEM NO.23
SECTION II

REGISTRAR COURT. 2 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1848/2019

STATE OF U.P.

Appellant(s)

VERSUS

VINOD SONKAR & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.179848/2019-CONDONATION OF DELAY
IN FILING and IA No.179850/2019-EXEMPTION FROM FILING O.T.)

Date : 15-03-2021 This appeal was called on for hearing today.

For Appellant(s) Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s) Ms. Manju Jetley, AOR

UPON HEARING THE COUNSEL THROUGH VIDEO CONFERENCE, THE
COURT MADE THE FOLLOWING
O R D E R

Records from the concerned courts are still awaited. Fresh
reminder be issued to submit the same.

List the matter on 05.05.2021.

(RB)

RAJIV KALRA
Registrar